

**CS No. 612870/16**

**CIS BIO International Vs.RSL Balibstruments Inc.**

15.06.2020

Pr: None.

In compliance of circular/duty Roaster for June, 2020 dated 15.06.2020 of the Ld.District and Sessions Judge, West, THC, Delhi, this matter has been marked as urgent being listed under the category of final arguments.

Notice be issued to parties and their respective counsels through Nazarat Branch, West, THC, Delhi with direction to send their consent for conducting proceedings through video conferencing within three days.

Be awaited for report of notice.

  
**(Vikas Dhull)**  
**ADJ-01, West**  
**THC, Delhi**

**CS No. 611555/16**  
**Rakesh Kumar Garg Vs. Fiber Home India Pvt.Ltd.**

15.06.2020

Pr: None.

In compliance of circular/duty Roaster for June, 2020 dated 15.06.2020 of the Ld.District and Sessions Judge, West, THC, Delhi, this matter has been marked as urgent being listed under the category of final arguments.

Notice be issued to parties and their respective counsels through Nazarat Branch, West, THC, Delhi with direction to send their consent for conducting proceedings through video conferencing within three days.

Be awaited for report of notice.

  
**(Vikas Dhull)**  
**ADJ-01, West**  
**THC, Delhi**

**RCA No. 61161/2016  
Jagdish Chander Vs. Kamod Karwal**

15.06.2020

Pr: None.

In compliance of circular/duty Roaster for June, 2020 dated 15.06.2020 of the Ld.District and Sessions Judge, West, THC, Delhi, this matter has been marked as urgent being listed under the category of final arguments.

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**(Vikas Dhull)**  
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